

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 67(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President



Smt. Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY: **Sh. Rajesh Gupta**
Vs.
M/s. Centum Finance Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. V. K. Chaudhary	Sr. Advocate	} Petitioners	
2.	Govind Rishi	Advocate		
3.	Himanshu Vij	Advocate		
4.	Ms. LAKSHMI GURUNG	Adv.	R-1 & R-2	

Order

For orders see order in CP 65(ND)/2016